GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4506

TO BE ANSWERED ON THE 8TH JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)
FLOOD RELIEF TO WEST BENGAL

4506. SHRI MOHD. SALIM: SHRI MD. BADARUDDOZA KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total amount released for the rehabilitation, restoration and compensation to cope with the damage caused by devastating flood in West Bengal in 2017;
- (b) whether many roads, bridges, culverts damaged during the floods are still lying in dilapilated condition without repairing, restoration and rebuilding work;
- (c) the reason for not compensating the victim's family whose family members had lost lives in that natural calamity; and
- (d) the reason for non-disbursal of compensation amount meant for damaged houses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): Under the existing State Disaster Response Fund (SDRF)/
National Disaster Response Fund (NDRF) guidelines, there is no provision
to provide financial grant for rehabilitation, restoration and compensation.
However, financial assistance is provided from SDRF/ NDRF for immediate relief as per established procedure.

The financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief of immediate nature and not for compensation

of loss as suffered/ claimed. Information on restoration and rebuilding works activities undertaken by the State is not maintained by this Ministry centrally, since the execution of repairing, restoration and rebuilding activities on the ground is the responsibility of the State concerned.

Similarly, information on compensation/ assistance provided to victim's family members/ owners of damaged house/ huts is not maintained by this Ministry centrally, since the disbursal of compensation/ assistance provided on the ground is the responsibility of the State concerned.

However, in the case of floods 2017, based on the memorandum submitted by the State Government of West Bengal for floods of 2017, Inter-Ministerial Central Teams (IMCT) constituted for State, had assessed the damages in conformity with the norms of (SDRF/ NDRF). Based on the report of IMCT, the High Level Committee (HLC), in its meeting held on 26.02.2018 has approved the assistance of Rs 838.85 crore under NDRF.

In order to support the affected people of West Bengal, the Government of India had also released an amount of Rs. 426.75 crore from SDRF and Rs. 324.78 crore from NDRF to the State Government. By taking into account the opening balance of Rs. 1028.14 crore and releases of both the installments of central and State share of Rs. 569 crore, an amount of Rs. 1921.92 crore was available in SDRF account for management of relief during 2017-18.
